

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

RAJYA SABHA
UNSTARRED QUESTION NO – 3147
ANSWERED ON – 20/08/2025

ELECTRIC VEHICLES UNDER NEBP

3147. SHRI R. GIRIRAJAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether it is a fact that the Convergence Energy Services Limited (CESL) has been mandated by the Niti Aayog and the Ministry to deploy 50,000 electric vehicles under a National Electric Bus Program (NEBP);
- (b) if so, the details thereof and the distribution of electric buses in the country, State-wise;
- (c) whether Government has allocated any financial assistance to the world's largest public sector bus operator, the Tamil Nadu State Transport Corporation which serves 20 million commuters everyday; and
- (d) if so, the details thereof and financial assistance provided in the last five years?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) NITI Aayog vide letter dated 13.05.2022 has requested Convergence Energy Services Limited (CESL) to perform the role of a program manager for demand aggregation of 50,000 E-buses.
- (b) State-wise details of electric buses as per VAHAN portal as on 15.08.2025 are provided in the Annexure.
- (c) and (d) Government of India has introduced a number of schemes such as "PM-eBus Sewa" and "PM E-DRIVE" which extend financial assistance for electric vehicles. State Transport Corporations may send proposals to the concerned departments for assistance. No fund has been allocated as financial assistance to Tamil Nadu State Transport Corporation in the last five years.

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF RAJYA SABHA UNSTARRED QUESTION NO. 3147 ANSWERED ON 20.08.2025 ASKED BY SHRI R. GIRIRAJAN REGARDING ELECTRIC VEHICLES UNDER NEBP.

| State Name | | Registered Bus |
|--------------------------|--|----------------|
| Andaman & Nicobar Island | | 42 |
| Andhra Pradesh | | 238 |
| Arunachal Pradesh | | 10 |
| Assam | | 271 |
| Bihar | | 31 |
| Chandigarh | | 81 |
| Chhattisgarh | | 215 |
| Delhi | | 3564 |
| Goa | | 155 |
| Gujarat | | 942 |
| Haryana | | 71 |
| Himanchal Pradesh | | 124 |
| Jammu and Kashmir | | 242 |
| Jharkhand | | 46 |
| Karnataka | | 2236 |
| Kerala | | 211 |
| Ladakh | | 20 |
| Lakshadweep | | 0 |
| Madhya Pradesh | | 305 |
| Maharashtra | | 3296 |
| Manipur | | 1 |
| Meghalaya | | 0 |
| Mizoram | | 1 |
| Nagaland | | 0 |
| Odisha | | 450 |
| Puducherry | | 22 |
| Punjab | | 20 |
| Rajasthan | | 42 |
| Sikkim | | 2 |
| Tamil Nadu | | 365 |
| Tripura | | 0 |
| UT of DNH and DD | | 25 |
| Uttar Pradesh | | 850 |
| Uttarakhand | | 60 |
| West Bengal | | 391 |
| Total | | 14329 |

The details given are for digitized vehicle records as per centralized Vahan 4.

Data for Telangana has not been provided as they are not in centralized Vahan 4.
